

S.No.13

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-11-2023 AT 10.30 AM**

IA (IBC) 1653/2023 in CP(IB) No.189/9/HDB/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Arvensis Energy Private Limited

...Operational Creditor

VS

Lakshmi Transcon Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA(IBC)/1653/2023

Ld. Counsel Ms. JVL Bharati present for Applicant through Video Conference.
This matter was already heard by regular bench. **Hence, for orders on
28.11.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)